

file and place on record Affidavit showing proof of serving of Notice upon all the Respondents, well before the adjourned date.

4) Applicant herein is further directed to serve a copy of the present Contempt Application upon all the Respondents, forthwith, if not served earlier. **Applicant shall also serve a copy of this Order upon all the Respondents for their Compliance.**

5) Respondents are hereby directed to file and place on record Affidavit in Replies well before the adjourned date thereby duly serving copies thereof to the other side well in advance.

6) Respondents shall remain present in the Court on the next date of hearing and shall apprise the Bench as to why the Contempt Proceedings be not initiated against them.

7) Stand over to 07.05.2024, for further consideration and hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare